

### Production of Organic and Inorganic Fertilizers

4452. SHRI PERMANAND GOVINDJIWALA : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the total production of organic and inorganic Fertilizers in India;

(b) what is the total need of the country;

(c) whether the Government is thinking to meet the demand by establishing new factories;

(d) if so, whether Government intends to set up factories of coal based fertilizers in M. P.

(e) if so, the details of the plan; and

(f) if not, why?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) and (b). The present level of rural and urban compost production per annum in the country is estimated to be of the order of 200 million tonnes and 5.8 million tonnes respectively. As regards inorganic fertilizers information is as follows:

(Quantity in Lakh tonnes in terms of nutrients)

	Production		Consumption	
	1976-77	1977-78	1976-77	1977-78
Nitrogen . . . . .	19.00	20.00	24.57	28.88
Phosphate . . . . .	4.80	6.70	6.35	8.27
Potash . . . . .	..	..	3.19	4.69

(c) to (f). It is proposed to take up for implementation two large sized nitrogenous fertilizer plants in Maharashtra based on associated gas from Bombay High structure and one plant in Assam based on associated gas from the OIL and ONGC oil fields in Assam. There is also a proposal for setting up a large sized gas based fertilizer plant in Gujarat. M/s. Nagarjuna Fertilizers Limited are also setting up a fertilizer plant at Kakinada in Andhra Pradesh. Work on these projects is expected to commence as soon as necessary approvals are given.

The two coal based fertilizer plants at Ramagundam (Andhra Pradesh) and Talcher (Orissa) are in advanced stage of erection and completion. The different sections in these plants are expected to be commissioned in 1978. The proposal to set up a coal based fertilizer plant in Madhya Pradesh at Korba will be considered after experience of the operation of the two coal based plants at Ramagundam and Talcher is available.

### Talcher-Rourkela Line

4453. SHRI PADMACHARAN SAMANTASINHERA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government is aware of a long-standing demand of people of Orissa for a direct Railway connection between Talcher and Rourkela;

(b) if so, if any decision has been taken on the Project; and

(c) in reaching a decision regarding the viability of this Railway line whether only short-term economic criterion will be used, or the long term importance of this line for the economic development of Orissa, convenience in direct traffic of passengers and goods between Orissa and northern industrial centres, and its overall effect on Orissa's development as a whole will be taken into consideration?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes

(b) and (c). A Preliminary Engineering-cum-traffic survey for a line from Talcher to Rourkela was carried out in 1947-48. The survey revealed that the 188 kms. long line would cost Rs. 5.35 crores at the then prices yielding a return of (-) 1.28%. In 1970 a survey for construction of a broad gauge rail link from Talcher to Birmagarh was carried out. The proposed line would be 135 kms long and was estimated to cost about Rs. 16 crores at the then prices. The project was found to yield a return only 3.22% by DCF method. A decision about the construction of the project will be taken after taking all the aspects into account

when there is substantial improvement in the availability of resource.

#### Sangli-Miraj Track

4454. SHRI ANNASAHEB GOT-KHINDE: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 954 on the 28th February, 1978 regarding Railway service on Sangli-Miraj track and state the salient points/recommendations of the report of the Railway Administration, received by the Government on 5-12-1977?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): Various alternative proposals for restoring the rail services on the Sangli-Miraj section have been investigated with their comparative merits. The report is under examination.

#### Electrification of Railways

4455. SHRI HARI VISHNU KAMATH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the electrification of Railways has during the last year taken a back seat, and the process of dicselisation has been given an impetus;

(b) if so, there a sons therefor;

(c) whether the coming years will see any change in that pattern; and

(d) if so, the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

(c) and (d). The extent of electrification will depend on the availability of resources in future years.

#### Persons Employed Class-wise in Undertakings

4456. SHRI SHIV NARAIN SARSONIA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the class-wise (I, II, III & IV) total number of persons in each of the following undertakings functioning under his Ministry:

1: Balmer Lawrie and Company Ltd.

2 Bharat Petroleum Corporation Ltd.

3. Biecco Lawrie Ltd.

4 Bongaigaon Refinery & Petroleum Chemicals Co. Ltd

5 Bridge & Roof Company of India Ltd.

6. Caltex Oil Refining (India) Ltd.

7. Cochin Refineries Ltd.

8. Engineering (India) Ltd.

9: Hindustan Petroleum Corporation Ltd.;

10. Hydro Carbon India (P) Ltd.

11. Indian Oil Blending Ltd.;

12. Indian Oil Corporation Ltd.;

13: Indian Petro-Chemicals Corporation Ltd.;

14. Indo-Burma Petroleum Co., Ltd.

15 Lubrizol India Ltd.;

16. Madras Refineries Ltd.;

17: Oil and Natural Gas Commission.

(b) the number of Scheduled Castes and Scheduled Tribes in each class and each Undertaking separately;

(c) whether the Government of India's orders relating to reservation of vacancies are followed in the matter of recruitment and promotion in these Undertakings; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) and (b). The required information is being collected and will be laid on the Table of the Sabha.

(c) Yes, Sir.

(d) Does not arise.